

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal No(s). 105/2013

M/S SHYAM BIRI WORKS LTD.

Appellant(s)

VERSUS

COMMR.OF TRADE TAX UP

Respondent(s)

(with interim relief and office report)

Date : 01/10/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vineet Kumar,Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

Mr. Rajeev Dubey,Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following
O R D E R

learned Four weeks time, as last chance is given to the
counsel for the appellant to comply with the terms of the order
dated 24.7.2015 of this Court.
List again on 11.12.2015.

(M K HANJURA)
Registrar

MG

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2015.10.01
16:23:57 SCT
Reason: